

Senior Civil Judge and J.M.F.C.Sira

Sri. Mahesh.S.

SENIOR CIVIL JUDGE AND J.M.F.C.

Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	L.A.C. 59/2017 (NOTICE)		Assistant Commissioner Vs Sannamallappa	
2	L.A.C. 60/2017 (NOTICE)		Assistant Commissioner Vs Mallamma	
3	L.A.C. 132/2017 (NOTICE)		Assistant Commissioner Vs Ranganna	AGP
4	M.V.C. 273/2019 (Objections)		Lakshamma @ Lakshmidevi Vs Proprietor M/S Sai Bikes	Siddaraju.B
5	M.V.C. 316/2019 (Objections)		Thippeswamy Alias Vadde Thippanna Vs Savitha.M.S	Basavaraju.D
6	M.V.C. 704/2019 (Objections)		Rathnamma Vs Rangaiah	B.Eraiah
7	M.V.C. 835/2019 (Objections)		Manjanna Vs Chalthrabayi.L	Manjunath.J
8	M.V.C. 968/2019 (Objections)		L.Krishna Naika Vs Momein Pasha	Manjunatha C
9	M.V.C. 1372/2019 (Objections)		Narasimha Murthy Vs G.D.Rajanna	Shashidhara R
Hearing on I.A.				
10	EX 29/2019 (HEARING)		K.G.Raghavendra S/o late Narasimhaiah Vs Jayabyraiah S/o Siddaiah	B.JAYARAMAIAH
11	R.A. 36/2016 (JUDGEMENT) IA/1/2016 IA/2/2016		Smt.Lakshamma Vs Sri.Honnappa	M.C.Kyathappa
12	R.A. 42/2017 (JUDGEMENT)		Ranganna Vs Naganna	R.Premkumar
13	L.A.C. 28/2017 (CALL ON)		Assistant Commissioner Vs Doddathimmaiah	
14	L.A.C. 42/2017 (CALL ON)		Assistant Commissioner (LAO) Vs Syed Alil	

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Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	L.A.C. 126/2017 (CALL ON)		Assistant Commissioner Vs Lingappa	AGP
11.00 AM to 02.00PM				
16	M.V.C. 82/2015 (NOTICE)		Renukamma Vs Venkatesha T.	HARISH BABU.S
17	M.V.C. 745/2016 (NOTICE)		Govindaraju Vs Prakash	H.C.Eranna
18	M.V.C. 1257/2015 (EVIDENCE)		Siddagangamma Vs The Managing Director Head Office	SHASHIDHARA.R
19	M.V.C. 690/2016 (EVIDENCE)		Ravikumar Naik.R. Vs M/s. Maruthi Motors,rep. by . Proprietor Manjunatha.G.	R.Basavaraja
20	M.V.C. 516/2017 (EVIDENCE)		Smt. Yashodamma Vs Ranganatha Yadav T.P	J.Manjunatha
21	M.V.C. 646/2017 (EVIDENCE)		Manjunatha Vs H.N. Narasappa	J. Manjunatha
22	M.C. 47/2017 (EVIDENCE)		Shilpa N. Vs Ramakrishnareddy	D.S.KESHAVA
23	M.V.C. 911/2017 (EVIDENCE)		Kulkarni M.D. Vs Intiyaz	Jayaramaiah B
24	M.C. 57/2019 (EVIDENCE)		Narasimhamurthy.S.K S/o late Kenchanna Vs Jayamma W/o Narasimhamurthy.S.K	Y.T. RAMACHANDRAPPA
CROSS EXAMINATION OF PW				
25	O.S. 26/2014 (EVIDENCE) IA/1/2014		Girish Babu T.R. Vs Papaiah C	Y.T. Ramachandrappa
26	M.C. 20/2017 (EVIDENCE)		M.Gurusiddappa @ Lakshmikanthappa Vs T.L. Kavya	JAGADEESH.M.S.
DEFN EVIDENCE				
27	O.S. 89/2016 (EVIDENCE) IA/1/2016		Kallappa Vs Sannamma	B.K.Rahamathulla

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Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	R.A. 23/2014 (ARGUMENTS)		Mallaiah Vs The State of Karnataka	G.B. Halappa GBH
29	O.S. 57/2015 (ARGUMENTS) IA/1/2015		Jayamma Vs Paramesha. M.S.	MANJUNATHA T.M Y.R.BASAVARAJU
30	M.A. 7/2019 (ARGUMENTS)		Chikkanna Vs Panchayath Development Officer	SARVESH.R
31	EX 11/2018 (STAYED)		Hamslin Benjimin Vs The National Insurance Co.Ltd	Harishbabu M S
32	M.V.C. 1056/2018 (Conciliation)		S.Girish Vs Chandrashekar C.	Basavaraju D.
33	FDP 1/2019 (Await Notice)		D.L.Lakkanna S/o late Lakshmanna Vs Chikkahanumakka W/o late D.K.Hanumanthegowda	Sannakaregowda
34	EX 12/2019 (Steps)		Vijayamma @ Putta Vijaya W/o Rangappa Vs Rangappa S/o late Pandurangappa	K.UMESH
CALL FOR L.C.R.				
35	R.A. 58/2019 (SUMMONS) IA/1/2019		Parvathamma W/o Rangaswamiah Vs Kamalamma W/o late Eranna	B.JAYARAMAIAH
Cases listed below are adjourned due to Covid 19				
Hearing on I.A.				
36	EX 32/2018 (HEARING)	25-01-2021	Ningamma Vs Kenchmarappa	G.R.B
37	FDP 4/2018 (Steps)	09-02-2021	Puttanna Vs Chikkanagappa	L.K
38	EX 25/2018 (Steps)	09-02-2021	Sueshbabu Vs Basavarajappa	JAVANAIAH
39	EX 44/2018 (Steps)	09-02-2021	C. Girishachar Vs H. Sankappa Dead by LRs	D.G

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SENIOR CIVIL JUDGE AND J.M.F.C.

Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
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11.00 AM to 02.00PM

CHARGE

1 C.C. 362/2016
(FRAMING OF CHARGE
OR PLEA)

Sira Police
Vs
Srinivasa

APP

SS TO WITNESSES

2 C.C. 78/2015
(EVIDENCE)

Sira Police
Vs
Narasimharaju

App

Civil Judge and JMFC, Sirsa
Smt. Asha K.S.
PRL CIVIL JUDGE AND JMFC
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
ARGUMENTS BY ADV. DEFTS.				
1	O.S. 105/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		T.Chandra Mohan Vs B.R. Papanna	VENKATASUBBA RAO
2	O.S. 215/2014 (EVIDENCE) IA/3/2014 IA/1/2014 IA/2/2014		Gundaiah alias Gundappa Vs Narasamma	Siddaraju B.
3	O.S. 39/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		H.S.Manjunath Vs Durgaiah	R.Sarvesh
11.00 AM to 02.00PM				
CROSS EXAMINATION OF PW				
4	O.S. 55/2014 (EVIDENCE) IA/1/2014		CHETHAN Vs K Shivakumar	Rajakumar R
DEFN EVIDENCE				
5	O.S. 29/2016 (EVIDENCE) IA/1/2016		Geethamma Vs Mohammed Ali	P.DATTATHRAYA
FURTHER EVIDENCE FOR PLNTF				
6	O.S. 395/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Lakshmiranganathaiah Vs K.M.Chikkabadappa	Ravi Y.R. DSK
PLNTF EVIDENCE				
7	O.S. 93/2014 (EVIDENCE) IA/1/2014		Rajanna Vs Thayamma	H.S.Bhasmangi Rudraiah
8	O.S. 225/2014 (EVIDENCE)		Lakkamma Vs Puttamma	C.H.J.
9	O.S. 165/2019 (EVIDENCE) IA/1/2019		Manjunatha R. S/o. Late. Ramanna Vs P.B. Mahadevagowda S/o. Late. P.B. Bheemegowda	Y.R.BASAVARAJU
10	O.S. 229/2019 (EVIDENCE)		Narasimhanna S/o Late.Obanna Vs Obalappa S/o Late.Obanna	VISHWESHWARAI AH
11	O.S. 529/2012 (ORDERS)		Shafiulla Vs Bashasab alias Tailor Bashasab	Mohamed Abdulla PB Sathyanarayana

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PRL. CIVIL JUDGE AND JMFC
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 61/2019 (HEARING)		K.Hanumantharayappa S/o. K.Karehanumaiah Vs Nagaraju S/o. Gujjarappa	P.DATTATHREYA
13	O.S. 243/2014 (EVIDENCE) IA/1/2014		C.Thimmaiah Vs Thimmanna	K.Borappa
14	O.S. 93/2015 (EVIDENCE) IA/1/2015		Maralappa Vs Mallaiah	B.RANGANATHA
15	O.S. 263/2015 (EVIDENCE) IA/1/2015		Sri. Ruhulla Khan Vs Ziyaula	BHOOPATHI GOWDA.P.B.S
16	O.S. 25/2016 (EVIDENCE) IA/1/2016		T.V. Basavaiah Vs B. Shivalingaradhya	M.R. PARAMESH
CROSS EXAMINATION OF PW				
17	O.S. 149/2015 (EVIDENCE) IA/1/2015		Sakamma Vs Bhagyamma	Harish Babu
18	O.S. 481/2013 (JUDGEMENT) IA/1/2013		Anandappa Vs Nagaraju	JAYARAMAIAH.B
Cases listed below are adjourned due to Covid 19				
19	O.S. 163/2020 (NOTICE) IA/1/2020	19-12-2020	Kavalavathi W/o. Vasanthkumar Y.L. Vs Puttathayamma W/o. late Ranganathappa	C.H.JAGADEESH
20	O.S. 307/2014 (EVIDENCE) IA/1/2014	19-12-2020	Jayalakshmi Vs Narasimhamurthy	Girisha V.S.
21	O.S. 49/2020 (SUMMONS) IA/1/2020	19-01-2021	Shivashankaranna S/o Gonchakar Late.Karibasappa Vs Hanumantharayappa S/o Gonchakar Late.Karibasappa	HONNAPPA
22	O.S. 249/2020 (SUMMONS)	19-01-2021	Guruchannabasavaiah S/o. Lingappa Vs Mahadevaiah S/o. Bommalingaiah	SANNAKAREGOWDA
23	FDP 2/2020 (NOTICE)	19-01-2021	Parvatibai W/o. late Tavarinaika Vs SAKRI BAI W/o. late Lachanaika	Y.R Kantharaju
24	O.S. 133/2012 (objections) IA/1/2013	19-01-2021	SEENAPPA Vs SIDDAMMA	KU KV

Civil Judge and JMFC, Sira
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Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	CrI.Misc. 224/2020 (NOTICE)		Chandrashekar S/o Devarajappa Vs Deputy Tahasildar	Rajakumara
2	C.C. 765/2014 (HEARING)		Kallambella Police Vs Ramaiah	A.P.P.
3	CrI.Misc. 583/2016 (EVIDENCE)		Mahalingappa Vs Anusuyamma	UMESH.K
4	C.C. 990/2019 (EVIDENCE)		Kallambella Police Station Vs Devaraju S/o. Thimmanna	APP
5	CrI.Misc. 191/2020 (paper publication)		H.D. Hanumantharaju S/o Doddahanumappa Vs Deputy Tahasildar	H.P. DHARANESHA GOWDA
Cases listed below are adjourned due to Covid 19				
6	C.C. 508/2014 (NBW to accused)	19-12-2020	Kallambella Police Vs Lokesh B.R.	A.P.P. J.A. , C.H.J.
7	CrI.Misc. 225/2017 (payment)	19-12-2020	Sahira Parvin alias Sahirabanu Vs Mohammed Mizamill Pasha	Y.T. RAMACHANDRAPPA
8	CrI.Misc. 93/2019 (payment)	19-12-2020	G.N. Radhika W/o B.R. Ranjith Vs B. R. Rannjith s/o K. Rangaiah	APP
9	CrI.Misc. 160/2019 (payment)	19-12-2020	Shashikala @ Shashi W/o. Malinataraj .P. Vs Malinagaraj .P. S/o. late. Malipapanna	K. VENKATESH
10	C.C. 471/2019 (payment)	19-12-2020	S. R. Channaveeranna Vs Janardhan	C.H.JAGADEESH
11	CrI.Misc. 416/2019 (payment)	19-12-2020	M.A. Manjula W/o. Honnesh Gowda Vs B.R. Honnesh Gowda S/o. Rajagopala	NAGARAJAPPA.T.R
12	C.C. 57/2011 (SUMMONS)	19-01-2021	Excise police Vs Srinivas naik	APP DSK
13	C.C. 767/2013 (SUMMONS)	19-01-2021	Excise Police Sira Vs Jayamma	APP MHS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		02.45 PM to 05.45PM		
1	EX 16/2012 (HEARING) IA/1/2014		M.R.Eranna Vs M.Maranna	SAR Borappa
2	EX 27/2012 (HEARING)		Rangegowda Vs Chikkanna	Y.R.Basavaraju Javanaiah
3	O.S. 378/2013 (HEARING)		Devaraju Vs Lakshamma	EH Shivaraju C
4	O.S. 462/2013 (HEARING) IA/1/2013		Lakshminarayana Vs Thimmaiah	E Hanumantharayappa
5	FDP 2/2015 (HEARING)		Mallappa Vs Eswarappa	Y R Basavaraju
(O.S./0000062/2014)				
6	FDP 13/2016 (HEARING)		Thimmakka Vs Ramaiah	Y.R.BASAVARAJU
7	O.S. 106/2018 (HEARING) IA/3/2018 IA/1/2018 IA/2/2018		Shivappa Vs Chief Secretary to Govt. of Karnataka	E.HANUMANTHAPPA
8	O.S. 286/2018 (HEARING) IA/1/2018		Somashekar Nayaka Vs Vibhuthi Thimmanna	HONNAPPA
9	O.S. 160/2019 (HEARING) IA/1/2019		Seebiagrahara Gramapanchayathi Vs Rangamma W/o Kempaswamy	RAJUMAR.R
10	O.S. 224/2019 (HEARING) IA/1/2019		Thimmakka W/o Late.Jannappa Vs Honnappa S/o Paiyada Bommanna	SIDDARAJU B
11	O.S. 234/2019 (HEARING) IA/1/2019		Triveni D/o Veerasena Vs Narasamma W/o Hanumanthappa	D.KAVITHA
12	O.S. 246/2019 (HEARING) IA/1/2019		G.R. Yogeshwari W/o. Basavaraju .B. Vs B.C. Doddalingaiah S/o. Late. Linganna	SIDDARAJU B
13	O.S. 272/2019 (HEARING) IA/1/2019		Henjanna S/o Late, Henjarappa Vs Lingappa S/o Sannasiddappa	D.S.RAMANJANAI AH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 308/2019 (HEARING) IA/1/2019		Nagaraju S/o. late Ugrappa Vs Lakshmamma W/o. late Marurappa	GUNNAIAH SHASHIDHAR.B.S
15	O.S. 238/2020 (HEARING) IA/1/2020		S.R Harish S/o. late S.G Radhakrishnashetty Vs P. Nagaraju S/o. late Poojarappa	VENKATASUBBA RAO
16	O.S. 244/2020 (HEARING) IA/1/2020		S.R Mangalamma W/o. late Shivashankara Aradhya Vs The Shivaganga Education Trust	JAVANAIAH.
11.00 AM to 02.00PM				
17	O.S. 240/2011 (EVIDENCE)		L.Rajanna gowda Vs M. Eregowda	S.HARISH BABU G.K.
18	O.S. 434/2011 (EVIDENCE) IA/1/2013		Town Co-operative Bank Ltd., Vs Kambakka	H.K.V.Reddy Javanaiah
19	O.S. 470/2011 (EVIDENCE) IA/1/2012		Basavaraju Vs Ranganathappa	JAYARAMAIAH.B
20	O.S. 24/2012 (EVIDENCE)		K. JAYARAMAIAH Vs LALITHAMMA	JA HWA
21	O.S. 48/2012 (EVIDENCE) IA/1/2012		PAVAN KUMAR Vs MARIYANNA	
22	O.S. 84/2012 (EVIDENCE)		SIDDAGANGAMMA Vs RANGASHAMAIAH	Y.R.BASAVARAJU RS
23	O.S. 322/2012 (EVIDENCE) IA/1/2012 IA/2/2013		AMMAJAKKA Vs RANGANATHAPPA	MSY KV
24	O.S. 486/2012 (EVIDENCE) IA/3/2013 IA/4/2013 IA/1/2012 IA/2/2013		Mohamed Nasrulla Vs S.D.Bhramachar	MR K. Umesh
FURTHER EVIDENCE FOR DEFND				
25	O.S. 366/2011 (EVIDENCE) IA/1/2012		mahalakshmi Vs vishwanatha	RK BR
FURTHER EVIDENCE FOR PLNTF				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 84/2011 (EVIDENCE)		Channamma Vs Lakshminarasimhaiah	BR Exparte
27	O.S. 338/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		Lakshmidevi Vs Keshavaiah	G.B. Halappa MB for 1 and 2
28	O.S. 316/2011 (DEFENCE EVIDENCE) IA/1/2012 IA/2/2013		Sakamma Vs Saneerappa	MB HN
29	O.S. 168/2014 (DEFENCE EVIDENCE) IA/1/2014 IA/2/2014		Mahalingappa Vs Rangappa	Sathisha
30	O.S. 252/2012 (ARGUMENTS)		P.S.RAMESH Vs UMA	RK TB
31	O.S. 304/2011 (ORDERS) IA/2/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		thimmanna Vs Kariyamma	RK BR
32	O.S. 62/2019 (ORDERS) IA/1/2019		Sadiq Pasha, Vs Rahamath Unnissa	MOHAMED RAHAMATHULLAH
33	O.S. 290/2011 (Addl WS)		FAJLU REHAMAN KHAN Vs Bashalalkhan@Abdullakhan	GK HWA
Cases listed below are adjourned due to Covid 19				
34	O.S. 250/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-12-2020	Papanna Vs B.G.Lokamma	B.RANGANATHA
35	O.S. 6/2019 (SUMMONS) IA/1/2019	19-12-2020	Rajanna S. Vs Kamakka	JAYARAMAIAH.B
36	O.S. 76/2019 (SUMMONS) IA/1/2019	19-12-2020	Siddamma Vs Shivarudramma	JAYARAMAIAH.B
37	O.S. 78/2020 (SUMMONS)	19-12-2020	Chethan Kumar.L Vs The Chief Secretary to Govt. of Karnataka	KIRAN.K.R
38	O.S. 104/2020 (SUMMONS) IA/1/2020	19-12-2020	Canara Bank Vs Shankara Naika S/o. Loka Naika	WAJID AHAMED.H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CrI.Misc. 111/2020 (ORDERS)		Kavya W/o Late. Varadaraj Vs Deputy Tahasildar	ERANNA
2	C.C. 230/2011 (CALL ON)		PATTANAYAKANAHALLI POLICE Vs Raju	
3	C.C. 1159/2019 (objections)		Pattanayakanahalli Police Station Vs Shekar S/o Chinnappa	APP
4	C.C. 1190/2019 (NBW to accused)		Pattanayakanahalli Police Station Vs Shekhar S/o Channappa	APP APP
11.00 AM to 02.00PM				
5	C.C. 96/2020 (SUMMONS)		Tavarekere Police Station Vs Kariyanna R.M S/o. late Marudappa	APP
6	CrI.Misc. 110/2020 (paper publication)		Katalingappa S/o Late. Dasappa Vs Deputy Tahasildar	VENKATESH.K
Cases listed below are adjourned due to Covid 19				
7	C.C. 269/2019 (NBW to accused)	19-12-2020	Kousalya. B.K Vs S. Revathi Dayananda	JAGADEESHA.S.G
8	CrI.Misc. 543/2019 (HEARING)	28-12-2020	Savitha S. W/o Narasimhamurthy B. Vs Narasimhamurthy B. S/o K.B. Bhuthaiah	H.P. DHARANESHA GOWDA
9	C.C. 1189/2017 (EVIDENCE)	28-12-2020	N. Sathyanarayana Vs Siddappa	S.HARISH BABU
10	CrI.Misc. 441/2018 (EVIDENCE)	28-12-2020	Shantha Vs Ramesh	VISHWESHWARALAH
11	P.C.R. 12/2020 (Sworn Statement)	28-12-2020	Koushik P. S/o Parashurama R. Vs Pradeepa B.N S/o Narasimhappa	BHOOPATHI GOWDA.P.B.S
12	C.C. 1312/2011 (SUMMONS)	20-01-2021	Pattanayalanahally Police Vs Santhosha	
13	C.C. 425/2015 (SUMMONS)	20-01-2021	Pattanayakanahalli Police Vs Thimmalah C.	
14	C.C. 926/2017 (SUMMONS)	20-01-2021	Tavarekere PS Vs Ganesh. A	APP